## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. A.R. Shoth

Adr & Salialia

Petilin

Aj Sh.

2. Pranjal Buch for Singhi & Co.

Advocak

Respondent. 1,2,5,6,7

Jeigha\_

## <u>ORDER</u>

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pranjal Buch present for Respondents No.1, 2 and 5 to 7. None present for Respondents No. 3, 4 and 8.

Report of settlement process filed in sealed cover.

List the matter on 28.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.